

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP.No.332 of 1998 in OA.No.1146 of 1997

New Delhi, this 18th day of February, 1999.

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN(J) HON'BLE MR. K. MUTHUKUMAR, MEMBER(A)

O.N. Teri R/o B-40 Sujan Singh Park Sonepat (Haryana) - 131001

... Petitioner

By Advocate: Shri M.K. Gupta

versus

Shri S.P. Mehta General Manager Norhtern Railway Baroda House New Delhi-110001

... Respondent

By Advocate: Shri R.L. Dhawan

ORDER (ORAL)

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VC(J)

Learned counsel for petitioner seeks permission to withdraw this Contempt Petition. Permission granted. This Contempt Petition is dismissed as withdrawn.

. Muthukumar) Member(A)

(Y. Rajagopala Reddy) Vice Chairman(J)

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